

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2007/5511/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mridu Chanda Bordoloi,  
Judge, Designated Court,  
Assam, Guwahati.

Dated: Guwahati, the 21<sup>st</sup> June, 2023.

Sub:- **Casual leave.**

Ref:- No. JDC/181 dated 19.06.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.06.2023**, has been granted.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-142/2007/5512/ dated , 21-06-2023**

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**